NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/160/2016

NAME OF THE PETITIONER(S) : C. Giridharan & another

NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited & 3

others

UNDER SECTION : 237(b), 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. AR-RAMANATHAN

ORDER

Shri A R Ramanathan, counsel for petitioner present. PCS representing the respondents called, absent. Last and final opportunity is provided for his appearance and submissions failing which appropriate order will be passed. The matter may be posted alongwith TCP/151/2016. Put up on 20.07.2017 at

10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)

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